

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 270
TO BE ANSWERED ON 26TH APRIL, 2016

ALLOCATION FOR NFSA

270. SHRI KAUSHALENDRA KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state the details of funds allocated and released by the Union Government to the States including Bihar under the National Food Security Act during the last one year, State-wise?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

Foodgrains at subsidized prices is made available by Food Corporation of India (FCI) to the States/UTs under National Food Security Act (NFSA), as well as erstwhile Targeted Public Distribution System (TPDS), and the food subsidy is released to FCI. Only in the case of States participating in the Decentralized Procurement (DCP), under which State Governments take the responsibility of procurement of foodgrains and its distribution to the eligible households, the food subsidy is released to State Governments. Details of food subsidy released to FCI and States/UTs during 2015-16 is at Annexure-I.

Central Government also provides Central assistance to States/UTs under NFSA for meeting the expenditure on

intra-State movement and handling of foodgrains and fair price shop dealers' margin. State-wise details of Central assistance released during 2015-16 is at Annexure - II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO THE UNSTARRED QUESTION NO. 270 DUE FOR ANSWER ON 26.04.2016 IN LOK SABHA

Subsidy released to FCI and State Governments during 2015-16

FCI/States/UTs		Subsidy released (in Rs crore)
A.	Food Corporation of India	1,12,000
B.	States/UTs	
1.	Andhra Pradesh	1,364.25
2.	Bihar	2,540.92
3.	Chhattisgarh	3,328.93
4.	Gujarat	55.57
5.	Kerala	834.42
6.	Madhya Pradesh	5,737.29
7.	Odisha	3,331.39
8.	Punjab	300.00
9.	Rajasthan	155.11
10.	Tamil Nadu	936.89
11.	Telangana	1,390.08
12.	Uttarakhand	408.67
13.	West Bengal	2,465.87
14.	Chandigarh *	14.31
15.	Puducherry *	54.59
16.	Dadra and Nagar Haveli *	0.71
	Total (B)	22,919.00
	Grand Total (A+B)	1,34,919.00

* Cash transfer under Direct Benefit Transfer Mode

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO THE UNSTARRED QUESTION NO. 270 DUE FOR ANSWER ON 26.04.2016 IN LOK SABHA

Central Assistance released to States/UTs for meeting the expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin

Sl No.	Name of State/UT	Amount released (in lakh)
1.	Andaman & Nicobar Islands	4.55
2.	Chandigarh	31.11
3.	Dadra & Nagar Haveli	3.79
4.	Daman & Diu	12.63
5.	Delhi	35.03
6.	Goa	56.40
7.	Lakshdweep	13.89
8.	Mizoram	31.72
9.	Sikkim	89.89
	Total	279.01
